

COURT NO. 28**THE HONOURABLE SRI JUSTICE T.C.D.SEKHAR**

To be Heard on Tuesday The 21st day of July 2026(AFTER COMPLETION OF DIVISION BENCH WORK - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>ADMISSION</u>					
1	MACMA/285/2019 (MVOP/425/2015) IA 1/2019 Condone Delay Petition	MEESALA SATYANARAYANA Vs BONU RAMA RAO	G SAI NARAYANA RAO	R1 NOTICE UN SERVED AS INSUFFICIENT ADDRESS, R2 NOTICE UN SERVED AS NO SUCH PERSON IN THIS ADDRESS, R3 NOTICE SERVED AS PER POSTAL TRACKING REPORT.	VIZIANAGARAM
2	MACMA/304/2019 (OP/357/2014) IA 1/2019 Condone Delay Petition	ORIENTAL INSURANCE COMPANT LIMITED Vs BILLAKURTHI GANGA BHAVANI	K MADHUSUDHAN REDDY	PROOF OF SERVICE NOT FILED.	EAST GODAVARI
3	MACMA/337/2019 (MVOP/224/2015) IA 1/2019 Condone Delay Petition	SMT. C MAHIMA Vs DODDE GOWDA	M/S INDUS LAW FIRM	N RAMA KRISHNA R1-NOTICE SERVED R2 UNSERVED RETURNED ("NO SUCH PERSON IN THSI ADDRESS" AS PER POSTAL ENDORSEMENT) R3 M/S N. RAMA KRISHNA.	CHITTOOR
4	MACMA/339/2019 (MVOP/307/2015) IA 2/2019 Stay Petition	APSRTC Vs D PARTHASARATHY	ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	R1 & R2- NOTICES SERVED. R3-NOT NECESSARY PARTY VIDE C.T.	CHITTOOR
5	MACMA/396/2019 (MVOP/400/2017) IA 1/2019 Condone Delay Petition	JANDRAPETA ANAND KUMAR Vs RAMACHETTY SIVA KUMAR	D KODANDARAMI REDDY	M R K CHAKRAVARTHY R1-UNSERVED RETURNED ("ADDRESSEE REFUSED" AS PER POSTAL ENDORSEMENT) R2-UNSERVED RETURNED ("ADDRESSEE CONTINUOUS DOOR LOCKED" AS PER POSTAL ENDORSEMENT) R3-M/s M R K CHAKRAVARTHY	YSR KADAPA
6	MACMA/402/2019 (MVOP/619/2017) IA 1/2019 Condone Delay Petition	DERANGULA NAGARJUNA Vs CHILAMKURU RAMESH	D KODANDARAMI REDDY	R1 R2 NOTICES SERVED, R3 NOTICE SENT NOT YET RETURNED.	YSR KADAPA
<u>INTERLOCUTORY</u>					
7	MACMA/54/2019 (MVOP/186/2013) IA 1/2019 Stay Petition	UNITED INDIA INSURANCE COMPANY LIMITED Vs SANNAYILA SRIDHAR	A JAYANTHI	R1 - NOTICE SERVED, R2 - NOT NECESSARY PARTY VIDE C.T R3 - DIED VIDE C.T. R4 - UNSERVED RETURNED AS PER POSTAL ENDORSEMENT "ADDRESSEE NOT IN VILLAGE".	KRISHNA
8	MACMA/65/2019 (MVOP/57/2013) IA 1/2019 Condone Delay Petition	THE ORIENTAL INSURANCE COMPANY LIMITED Vs DAMISETTY SRINIVASA RAO	K MADHUSUDHAN REDDY	R1 DIED VIDE C.T., R2 NOTICE UN SERVED AS ADDRESSEE CAN NOT BE LOCATED, R3 NOTICE UN SERVED AS REFUSED.	EAST GODAVARI

9	MACMA/73/2019 (MVOP/654/2017) IA 1/2019 Stay Petition	UIICO LTD Vs M LATHA	N RAMA KRISHNA	D KODANDARAMI REDDY R1, R4 M/S.D KODANDARAMI REDDY, R2 R3 MINORS REP BY R1, R5 NOTICE SERVED, R6 NOTICE SERVED.	KRISHNA
10	MACMA/103/2019 (MVOP/90/2017) IA 1/2019 Condone Delay Petition IA 2/2019 Stay Petition	ROYAL SUNDARAM ALLIANCE INSURANCE CO LTD Vs S VENKATARAMANA REDDY	GUDI SRINIVASU	FRESH PROOF OF SERVICE NOT FILED. R1 TO R3 NOTICES UN SERVED.	YSR KADAPA
11	MACMA/211/2019 (MVOP/252/2015) IA 2/2019 Stay Petition	M/S THE NEW INDIA ASSURANCE COMPANY LTD. Vs G. SANJAMMA	AMANCHARLA SATISH BABU	K NAGA PHANINDRA R1 & R2 M/S. K NAGA PHANINDRA, R3-UNSERVED RETURNED ("NO SUCH PERSON IN THIS RESIDENCE" AS PER POSTAL ENDORSEMENT) R4-UNSERVED RETURNED ("REFUSED" AS PER POSTAL ENDORSEMENT)	KURNOOL
12	MACMA/227/2019 (OP/6/2016) IA 2/2019 Stay Petition	L AND T GENERAL INSURANCE COMPANY LIMITED Vs LACHIGARIF RADHA ALIAS TALARI RADHA	NARESH BYRAPANENI	Y BHAGYALAKSHMI REDDY POSAM KAVITHA R1 M/S.Y BHAGYA LAKSHMI REDDY, R2 BEING MINOR REP. BY R1 R3 UNSERVED RETURNED ("NO SUCH ADDRESSEE IN THIS DOOR NO." AS PER POSTAL ENDORSEMENT) R4-SERVED R5 & R6-APP. BY M/s. POSAM KAVITHA	ANANTAPUR
13	MACMA/257/2019 (MVOP/127/2014) IA 3/2019 Permission Petition	NATIONAL INSURANCE COMPANY LIMITED Vs KAMAPU ASIRITHALLI ALIAS RAMAPPALASURI	A JAYANTHI	K S GOPALA KRISHNAN R 1 TO R4 - APP BY M/S K.S.GOPALA KRISHNA R2 R3 MINORS REP BY R 1 VIDE C.T. R5 - NOT NECESSARY PARTY AS PER MEMO FILED VIDE USR NO 5938/2021. R6 - SERVED AS PER PROOF OF SERVICE FILED USR NO. 9887/21.	SRIKAKULAM
14	MACMA/401/2019 (MVOP/94/2012) IA 1/2019 Stay Petition	THE UNITED INDIA INSURANCE COMPANY LIMITED Vs ILLINGI PARVATHI	S A V RATNAM	R1 - UNSERVED, RETURNED AS PER POSTAL ENDORSEMENT "ADDRESSEE EXPIRED" R2, R3 - MINORS REP. BY R1 R4 - UNSERVED, RETURNED AS PER POSTAL ENDORSEMENT "INSUFFICIENT ADDRESS" R5 - NOTICE SERVED R6 - UNSERVED, RETURNED AS PER POSTAL ENDORSEMENT "ADDRESSEE LEFT"	EAST GODAVARI
15	MACMA/1276/2019 (MVOP/656/2016) IA 1/2019-Stay Petition	ORIENTAL INSURANCE COMPANY LIMITED Vs CHAKKURU NEERAJA	V DURGA	R1 NOTICE SERVED, R2 R3 MINORS REP BY R1 VIDE CT., R4 NOTICE SERVED, R5 NOTICE UN SERVED AS ADDRESSEE LEFT WITHOUT INSTRUCTIONS.	VIZIANAGARAM